

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTIFICATION**

No. 157 /UHC/Admin.A/2011

Dated: July 20, 2012.

Pursuant to the Government Notification No. 157/XXXVI(1)/2012-09-Bha.Sa./2001 dated 06.07.2012, issued in exercise of powers vested U/S 36 A of N.D.P.S. Act, 1985, Sri Kaushal Kishore Shukla, Special Judge (E.C. Act)/Addl. District & Sessions Judge, Nainital is conferred with the powers to preside over the Special Court at Nainital, constituted under N.D.P.S. Act, 1985, in addition to his duties.

**By Order of Hon'ble the Chief Justice,**

Sd/-  
**(Ram Singh)**  
**Registrar General**

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